

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).898/2009  
(From the judgement and order dated 18/11/2008 in CRR No.  
523/2008 of The HIGH COURT OF CALCUTTA)

JEFFREY J.DIERMEIER & ANR.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ANR.

Respondent(s)

(With appln(s) for stay and office report)  
(FOR FINAL DISPOSAL)

Date: 11/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Shanti Bhushan, Sr. Adv.  
Mr. Rajendra Kr., Adv.  
Ms. Nitya Ramakrishnan, Adv.  
Mr. Sanjai Kumar Pathaak, Adv.  
Ms. Priya Rao, Adv.

For Respondent(s) Mr. K.K. Venugopal, Sr. Adv.  
Mr. Y. Raja Gopala Rao, Adv.  
rr.-2 Mr. Y Ramesh, adv.  
Ms. Y Vismai Rao, Adv.  
Ms. Pooja Dhir, Adv.

rr.-1 Mr. H.K. Puri ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Mr. Shanti Bhushan, learned senior counsel commenced his submissions at 10.45 a.m. and concluded at 2.55 p.m. Thereafter, Mr. K.K. Venugopal, learned senior counsel started his submissions and was on his legs when the Court rose for the day.

The matter remained part-heard.

[ Charanjeet Kaur ]  
Court Master

[ Pushap Lata Bhardwaj ]  
Court Master